## COURT-I

## Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

## Appeal No. 52 of 2012, Appeal No. 67 of 2012, Appeal No. 68 of 2012 and Appeal No. 69 of 2012

Dated: 29th September, 2014

Appeal No. 52 of 2012

M/s Ferro Alloys Corporation Ltd. .... Appellant(s)

Vs.

Orissa Electricity Regulatory Commission .... Respondent(s)

Orissa Electricity Regulatory Commission & Ors.

Appeal No. 67 of 2012

M/s Tata Steel Ltd. .... Appellant(s)

Vs.

Orissa Electricity Regulatory Commission .... Respondent(s)

& Ors.

Appeal No. 68 of 2012

M/s OCL India Ltd. .... Appellant(s)

Vs.

Orissa Electricity Regulatory Commission .... Respondent(s)

& Ors.

Appeal No. 69 of 2012

M/s Balasore Alloys Ltd. .... Appellant(s)

Vs.

Orissa Electricity Regulatory Commission .... Respondent(s)

& Ors.

Order

The Court has not assembled today.

Post the matter on 07.11.14.

(Court Master)